

Name of the Corporate Debtor: GARVIT INNOVATIVE PROMOTERS LIMITED Date of Commencement of Liquidation: 15-10-2025; List of Stakeholders as on Date: 15-11-2025; Name of IP: Mr. Nirmal Kumar Bhesoni; Process Number: 1; Last 5 digit of registration number: 10016

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3891168						NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	58311823	1	58311823				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1505602273					1505602273	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	808260033	1	808260033				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2985	2123109207	1805	740359491		371499584	1047022770	Annexure 9
Total		2988	4499174504	1807	1606931347		371499584	2552625043	